GOVERNMENT OF INDIA CULTURE LOK SABHA

UNSTARRED QUESTION NO:292 ANSWERED ON:10.11.2010 MONUMENTS HERITAGES DECLARED AS NATIONAL IMPORTANCE Bundela Shri Jeetendra Singh;Pakkirappa Shri S.

Will the Minister of CULTURE be pleased to state:

- (a) the details of the historical monuments/heritage sites that have been declared as places of national importance in the country, State-wise, circle-wise and location-wise;
- (b) whether the Government proposes to include more historical monuments/ heritage sites in the list of historical monuments/ heritage sites of national importance in various States; and
- (c) if so, the details thereof, location-wise and circle-wise?

Answer

MINISTER OF STATE FOR PLANNING AND PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

- (a): There are 3676 monuments/sites declared as of national importance in the country. State-wise and Circle-wise list is at Annexure-I. The details are available on the Archaeological Survey of India's web-site. (www:asi.nic.in).
- (b) & (c): Yes, Sir. Proposals have been received from various agencies and individuals for declaring certain monuments as of national importance. As per section (4) of the Ancient Monuments and Archaeological Sites & Remains Act, 1958, the Central Government has the authority to declare the ancient monuments or archaeological sites and remains as of national importance, after declaring its intention by notification in the Official Gazette and inviting objections from the interested persons within two months. A list of monuments and archaeological sites and remains proposed for central protection is at Annexure-II.